

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	IVRCL CHENGAPALLI TOLLWAYS LIMITED
2.	Date of incorporation of corporate debtor	3 rd February 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad, Ministry of Corporate Affairs, Government of India
4.	Corporate identity number / limited liability identification number of corporate debtor	U45203TG2010PLC066886
5.	Address of the registered office and principal office (if any) of corporate debtor	MIHIR, #8-2-350/5/A/24/1B &2, Panchavati Colony ROAD No.2, Banjara Hills, Hyderabad, Telangana - 500034.
6.	Insolvency commencement date of the corporate debtor	20th April 2022 (Order copy received on 25th April 2022)
7.	Date of invitation of expression of interest	09 th July 2022
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Visit: https://www.ivrcl.com/ictInclt.php OR Details can be sought by communicating to: ictl@bdo.in or sutanusinha@bdo.in
9.	Norms of ineligibility applicable under section 29A are available at:	Visit: https://www.ivrcl.com/ictInclt.php OR Details can be sought by communicating to: ictl@bdo.in or sutanusinha@bdo.in OR visit IBBI website - https://www.ibbi.gov.in/legal-framework
10.	Last date for receipt of expression of interest	08 th August 2022
11.	Date of issue of provisional list of prospective resolution applicants	18 th August 2022
12.	Last date for submission of objections to provisional list	23 rd August 2022
13.	Date of issue of final list of prospective resolution applicants	02 nd September 2022
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 rd August 2022
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The Resolution Professional will share Request for Resolution Plan, Evaluation Matrix, Information Memorandum and further information in Electronic Form after verification of EOI documents
16.	Last date for submission of resolution plans	22nd September 2022

Sutanu Sinha.

17.	Manner of submitting resolution plans to resolution professional	The manner will be detailed out in Request for Resolution Plan (RFRP).
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	07 th October 2022 or as soon as approved by CoC.
19.	Name and registration number of the resolution professional	Name: Mr. Sutanu Sinha IP registration no.: IBBI/IPA-003 /IP-N00020/2017-18/10167
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Name: Mr. Sutanu Sinha IBBI Registered Office Address: Floor 4, Duckback House 41, Shakespeare Sarani, Kolkata, West Bengal - 700017, India Email: sutanusinha@bdo.in
21.	Address and email to be used for correspondence with the resolution professional	Registered Office Address: MIHIR, #8-2-350/5/A/24/1B &2, Panchavati Colony ROAD No.2, Banjara Hills, Hyderabad, Telangana - 500034. Email: sutanusinha@bdo.in ; ictl@bdo.in
22.	Further Details are available at or with	Further information can be sought from Resolution Professional at following E-mail ID: ictl@bdo.in/sutanusinha@bdo.in
23.	Date of publication of Form G	09 th July 2022

Place: Hyderabad
Date: 08th July 2022



Sutanu Sinha
Resolution Professional for IVRCL CHENGAPALLI TOLLWAYS LIMITED
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